

OFFICE OF THE CHIEF METROPOLITAN MAGISTRATE
SOUTH DISTRICT : SAKET COURT COMPLEX : NEW DELHI
MODIFIED DUTY ROSTER FOR THE MONTH OF APRIL - 2019


In view of the written request for change of duty received from Ms. Mayuri Singh, MM Mahila Court-01, South, Saket alongwith the willingness given by Sh. Abhinav Pandey, MM NI Act-01, the duty roster for the month of April is hereby partially modified.

The modified duty roster be read as follows:

S.No.	Name of the Duty MM	Duty to be performed on	In place of
1.	Ms. Mayuri Singh, MM Mahila Court-01	19.04.2019	Sh. Abhinav Pandey, MM NI Act-01

Rest of the conditions shall remain unchanged.

Dated :- 16.04.2019

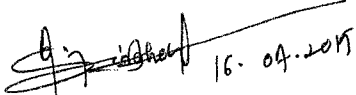

(AJAY SINGH SHEKHAWAT)
Chief Metropolitan Magistrate
South, Saket Court Complex, New Delhi.

No. 397-427 /CMM/DR/SD/Saket/New Delhi/ 2019
Copy forwarded for information and necessary action :-

Dated ...16/04/19.....

1. The Registrar General, Hon'ble High Court of Delhi, New Delhi.
(Through : The District & Sessions Judge, South, Saket Courts Complex, New Delhi)
2. The District & Sessions Judge (Headquarters),/West, Tis Hazari Courts, Delhi.
3. The District & Sessions Judge, South District, Saket Court Complex, New Delhi.
4. The District & Sessions Judge, South-East District, Saket Court Complex, New Delhi.
5. The District & Sessions Judges, Patiala House Court/North, North West (Rohini Courts)/Dwarka Courts/East, North East, Shahdara (KKD Courts) Delhi/New Delhi.
6. The Secretary, DLSA, South District, Saket Court Complex, New Delhi.
7. The C.M.Ms, all Districts Tis Hazari Courts, Patiala House Courts, Rohini Court, Dwarka Court, KKD Court in Delhi/New Delhi.
8. The Concerned M.M.s, Saket Court Complex, New Delhi.
9. The Chief Prosecutor, South District, New Delhi.
10. The D.G. Prison, Tihar Jail, New Delhi.
11. The D.C.P., South District, New Delhi.
12. The In-charge, Website Committee, Central District, Delhi with request for updation of the same on the official website of Delhi District Courts and Saket Court Complex as well.
13. The In-charge, Video-Conference Room, Saket Court Complex, New Delhi.
14. The In-charge Judicial Branch-I & II, South District, Saket Court Complex.
15. The In-charge, Administration Branch-I, II & III, Saket Court Complex, New Delhi.
16. The Controlling Officer, Pool-Car, South District, Saket Court Complex, New Delhi.
17. The In-charge, Care Taking Branch, South District, Saket Court Complex, New Delhi.
18. The In-charge, Lock-up, Saket Court, Complex, New Delhi.
19. The Hony Secretary, S.D.B.A., Saket Courts, New Delhi.
20. The Cashier, Saket Court Complex, New Delhi.
21. The In-charge, Facilitation Centre/PRO/APRO, Saket Courts Complex, New Delhi.
22. Reader to CMM, South District, Saket Court, New Delhi.
23. Office file.
24. Notice Board.
25. FOR UPLOADING ON LAYERS

Dated :- 16.04.2019


(AJAY SINGH SHEKHAWAT)
Chief Metropolitan Magistrate
South, Saket Court Complex, New Delhi.